

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:1274
ANSWERED ON:26.11.2009
VIOLATION OF DGCA ORDERS
Ramkishun Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether some of the private airlines companies have violated DGCA orders by levying surcharges and tax etc. on air fares under various heads;
- (b) if so, the details of such companies against which action has been taken so far; and
- (c) the details of the nature of action taken thereon?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION(SHRI PRAFUL PATEL)

(a):- No, Sir.

(b) & (c):- Does not arise.